

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPL BENCH, NEW DELHI
(Through Video Conferencing)**

Original Application No.197/2017 (WZ)

Vanshakti & Anr.

....Applicants

v/s

Municipal Corporation of Greater Mumbai & Ors.

....Respondents

**In compliance of the Hon'ble NGT Order dtd.14/10/2020,
Compliance Report on behalf of MPCB**

The Vanshakti & Anr. has filed an Original Application bearing No.197/2017 against MCGM & Ors. before the Hon'ble National Green Tribunal, regarding discharge of untreated waste from the storm water drains (nallas) directly into the sea, creeks, coastal wetlands and beaches in Mumbai.

In compliance of the Order dtd.14/10/2020 passed by this Hon'ble Tribunal, the MPCB has issued directions to MCGM vide letter dated 09/12/2020, however, reply is still awaited.

The officials of the CPCB and MPCB have visited eight numbers of STPs in Mumbai Region on 10th and 11th November, 2020. A statement showing the compliance of directions is as under;

Sr. No.	Directions issued by MPCB in compliance of Hon'ble NGT Order dtd.14/10/2020	Observations
1	<i>"Bioremediation and/or phytoremediation or any other remediation measures for treatment of sewage water if not taken by the Municipal Corporation, compensation at the rate of Rs. 5 lakhs per month per drain is to be deposited with the CPCB by the Municipal Corporation. This, however, is not to be taken as an excuse to</i>	MCGM having total eight numbers of STPs in the Region. STP located at Colaba having full-fledged treatment facility based on SBBR technology. STP at Charkop having primary and secondary treatment. STPs located at Worli & Bandra having primary treatment and pumping station.

	<p><i>delay the installation of STP or not doing anything and discharging the untreated water into the water bodies.</i></p>	<p>STPs located at Varsova, Ghatkopar, Bandup, Malad having oxidation pond with aeration tank.</p> <p>Also, MCGM has plan to upgrade and expand their existing STPs and one new STP is proposed at Dharavi and for which tendering process has been completed and will required 4 to 5 years for its completion as informed by MCGM.</p> <p>The work of 8 MLD capacity SBBR based technology STP at Powai is under progress. At present 70 % work is completed and expected to be commissioned by December 2021. The information regarding drains disposal into Nalla, Creek, Rivers and Sea not submitted by the MCGM. MCGM currently has a sewer network of 2015 Km duly commissioned which serves about 84% of the developed area and 68.15% population of the Grater Mumbai.</p> <p>As reported by MCGM, the action plan for providing and laying of new sewer lines for covering entire city area and suburbs has been prepared. The works of providing sewerage network in conformity with drainage zones and sewerage infrastructure development plan to provide 100% sewer connectivity is being implemented under Mumbai Sewerage Improvement Program (MSIP).</p>
2	<p>Where the operational deficiencies of the existing STPs has not been rectified and untreated is being discharged into the water bodies, the environmental compensation at the rate of Rs. 10 lakhs per</p>	<p>CPCB and MPCB jointly visited eight nos of STPs in Mumbai Region and collected JVS samples on 10/11/2020 & 11/11/2020. Except Colaba STP all seven STPs, JVS results are exceeding the prescribed norms. Copy of analysis report is enclosed as Annexure-I.</p>

	month per STP be deposited to the CPCB.	Accordingly, Seventy Lakh per month environmental compensation to be recovered from MCGM.
3	<p>With regard to the situation where works with regard to STP, sewerage network and its connectivity not yet started, the Mumbai Municipal Corporation has to pay an environmental compensation at the rate of Rs. 10 lakhs per month per STP, sewerage network and its connectivity after 31.12.2020 for the delay in setting up of the same. It will be open to the Municipal Corporation to recover the said amount from the erring officers/contractors.</p>	<p>MCGM currently has a sewer network of 2015 Km duly commissioned which serves about 84% of the developed area and 68.15% population of the Greater Mumbai.</p> <p>In conformity with drainage zones and sewerage infrastructure development plan so as to provide 100% sewer connectivity is being implemented under Mumbai Sewerage Improvement Program (MSIP). As informed by the MCGM, it will be required 4 to 5 years time for its completion.</p> <p>Considering above, since there are eight STPs, around Rs. 80 Lakh per month environmental compensation to be recovered from MCGM.</p>
4	<p>Remedial measures submitted by Divisional Forest Officer of Maharashtra PCB is accepted and Municipal Corporation of Greater Mumbai is directed to ensure the compliance and execution of the report submitted by the Joint Committee”</p> <p>a. Municipal Corporation of Greater Mumbai should ensure the mangrove area is kept to plastic free zone. It is recommended to install Trash Boom or Trash Trap for collection of floating plastic and other wastes & its disposal.</p> <p>b. <i>All sewage should be treated at the source and then release into Creek via</i></p>	<p>The compliance report in this regard not yet submitted by the MCGM.</p>

	<p><i>streams. This will be taken up by Municipal Corporation of Greater Mumbai for implementation. It will be the responsibility of Municipal Corporation of Greater Mumbai to ensure proper functioning of treatment plants & release treated sewage water to the Creek.</i></p> <p>c. Natural streams used as sewage canals should be stopped immediately and restoration should be carried out to recover the beauty of mangroves of Mumbai and adjoining Thane District.</p>	
5	<p>The report submitted by IIT Mumbai for MTHL project regarding pollution level is accepted. The respondent and the Municipal Corporation are directed strictly to comply and execute it and a time bound action plan be implemented. The technology which has been suggested by IIT Mumbai should be implemented by Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation on priority basis. For the protection of mangroves, the direction issued from the Bombay High Court in Writ Petition No. 87 of 2016 as mentioned above must be strictly followed. The provision as contained in the Wetland (Conservation and</p>	<p>The time bound action plan in this regard not yet submitted by the MCGM, MMRDA and Navi Mumbai Municipal corporation.</p>

	Management) Rules, 2017 must be complied with.	
6	Respondent no. 1 is directed to implement the Maharashtra Nonbiodegradable Garbage (Control) Act, 2006 and to install nets in sewage storm water discharge drains to stop sewage solid waste from entering the sea along with the solid waste and to ensure that no untreated water being discharged into the sea level. Respondent no. 1 is also directed to install mobile public toilets after identifying the areas close to beaches where open defecation is rampant.	The compliance report in this regard not yet submitted by the MCGM
7	The pipelines which are directly releasing domestic sewage in the water bodies, creeks and wet land without treatment must be removed or connected to the STP.	As informed by the MCGM, 4 to 5 year is required for completion of 100 % sewer connectivity in the Mumbai Region.
8	According to the parameter laid down and calculation as mentioned above, the BMC is liable to pay environmental damage for discharge of untreated sewage water into the water bodies at the rate of Rs. 4.25 crores per month and arrears of Rs. 29.75 crores. The BMC is directed to pay the amount of Rs. 29.75 crores to the account of CPCB within 30 days from today and ensure to regularly pay Rs. 4.25 crores per month till the bio-remediation or phytoremediation measures are taken by the authorities concerned. If remediation or	Reply from MCGM awaited.

	treatment of the water of sewage water is taken, it will be reduced at the rate of Rs. 5 lakhs per month per drain systematically.	
9	The BMC is further directed to ensure that there should not be any water logging during the rainy seasons and the sewage line or water connection which are discharging the water from the city must be regularly monitored so that there should not be any blockage in the flow of the water.”	MCGM has taken the precaution to avoid water logging during the rainy seasons.

Place : Mumbai

Date : 4.1.2021


(Dr. Anand Harshwardhan)
Regional Officer, Mumbai

MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010437/24020781/24014701

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Website: www.mpcb.gov.in



Kalpataru Point, 2nd - 4th Floor
Sion Matunga Scheme Rd.No.8,
Near Sion Circle, Sion (E)
Mumbai-400 022.

No.MPCB/B-201209-FTS-0144

Date : 09/12/2020

To,

The Municipal Commissioner,
Municipal Corporation of Greater Mumbai,
MCGM Head Office, Mahapalika Marg,
Mumbai-400 001.

Sub : Directions u/s 33A of the Water (Prevention & Control of
Pollution) Act, 1974.

Ref : 1. Consent granted vide letter dtd.28/5/2018
2. Order dtd.07/10/2020 passed by the Hon'ble National
Green Tribunal in Original Application No.197/2017.

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WHEREAS, the Maharashtra Pollution Control Board had granted Renewal of Consent to the Municipal Corporation of Greater Mumbai for STPs at Ghatkopar, Bhandup, Varsova, Malad, Charkop, Colaba, Worli, Bandra vide letter dtd.28/05/2018, which is valid for the period from 01/01/2018 to 31/12/2020, subject to certain terms and conditions.

AND WHEREAS, the Vanshakti & Anr. has filed an Original Application bearing No.197/2017 against MCGM & Ors. before the Hon'ble National Green Tribunal, regarding discharge of untreated waste from the storm water drains (nallas) directly into the sea, creeks, coastal wetlands and beaches in Mumbai.

AND WHEREAS, the Hon'ble NGT vide Order dtd.07/10/2020 has issued various directions to the Municipal Corporation of Greater Mumbai.

The Hon'ble NGT vide Order dtd.07/10/2020 has issued following directions, which are reproduced as under :-

- i. *"Bioremediation and/or phytoremediation or any other remediation measures for treatment of sewage water if not taken by the Municipal Corporation, compensation at the rate of Rs. 5*

: 2 :

lakhs per month per drain is to be deposited with the CPCB by the Municipal Corporation. This, however, is not to be taken as an excuse to delay the installation of STP or not doing anything and discharging the untreated water into the water bodies.

- ii. Where the operational deficiencies of the existing STPs has not been rectified and untreated is being discharged into the water bodies, the environmental compensation at the rate of Rs. 10 lakhs per month per STP be deposited to the CPCB.
- iii. With regard to the situation where works with regard to STP, sewerage network and its connectivity not yet started, the Mumbai Municipal Corporation has to pay an environmental compensation at the rate of Rs. 10 lakhs per month per STP, sewerage network and its connectivity after 31.12.2020 for the delay in setting up of the same. It will be open to the Municipal Corporation to recover the said amount from the erring officers/contractors.
- iv. Remedial measures submitted by Divisional Forest Officer of Maharashtra PCB is accepted and Municipal Corporation of Greater Mumbai is directed to ensure the compliance and execution of the report submitted by the Joint Committee”
 - a. Municipal Corporation of Greater Mumbai should ensure the mangrove area is kept to plastic free zone. It is recommended to install Trash Boom or Trash Trap for collection of floating plastic and other wastes & its disposal.
 - b. All sewage should be treated at the source and then release into Creek via streams. This will be taken up by Municipal Corporation of Greater Mumbai for implementation. It will be the responsibility of Municipal Corporation of Greater Mumbai to ensure proper functioning of treatment plants & release treated sewage water to the Creek.

: 3 :

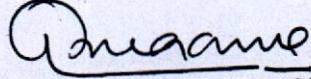
- c. *Natural streams used as sewage canals should be stopped immediately and restoration should be carried out to recover the beauty of mangroves of Mumbai and adjoining Thane District.*
- v. *The report submitted by IIT Mumbai for MTHL project regarding pollution level is accepted. The respondent and the Municipal Corporation are directed strictly to comply and execute it and a time bound action plan be implemented. The technology which has been suggested by IIT Mumbai should be implemented by Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation on priority basis. For the protection of mangroves, the direction issued from the Bombay High Court in Writ Petition No. 87 of 2016 as mentioned above must be strictly followed. The provision as contained in the Wetland (Conservation and Management) Rules, 2017 must be complied with.*
- vi. *Respondent no. 1 is directed to implement the Maharashtra Nonbiodegradable Garbage (Control) Act, 2006 and to install nets in sewage storm water discharge drains to stop sewage solid waste from entering the sea along with the solid waste and to ensure that no untreated water being discharged into the sea level. Respondent no. 1 is also directed to install mobile public toilets after identifying the areas close to beaches where open defecation is rampant.*
- vii. *The pipelines which are directly releasing domestic sewage in the water bodies, creeks and wet land without treatment must be removed or connected to the STP.*
- viii. *According to the parameter laid down and calculation as mentioned above, the BMC is liable to pay environmental damage for discharge of untreated sewage water into the water bodies at the rate of Rs. 4.25 crores per month and arrears of Rs. 29.75 crores. The BMC is directed to pay the amount of Rs. 29.75 crores to the account of CPCB within 30 days from today and ensure to regularly pay Rs. 4.25 crores per month till the bio-remediation or*

: 4 :

phytoremediation measures are taken by the authorities concerned. If remediation or treatment of the water of sewage water is taken, it will be reduced at the rate of Rs. 5 lakhs per month, per drain systematically.

ix. The BMC is further directed to ensure that there should not be any water logging during the rainy seasons and the sewage line or water connection which are discharging the water from the city must be regularly monitored so that there should not be any blockage in the flow of the water."

You shall comply with the above directions issued by the Hon'ble National Green Tribunal, Principal Bench, New Delhi vide order dtd.7/10/2020 in O.A. 197/2017.


(Ashok Shingare, IAS)
Member Secretary

MAHARASHTRA POLLUTION CONTROL BOARD



Phone : 2267195032
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Nirmal Bhavan, Plot No3, P-3 TTC MIDC, Sheel-Mahape Road, Mahape

Central Lab - Mahape
ANALYSIS REPORT

Sample Id : SROMB2/JVS/20/03957 Date : 24/11/20
Industry Name : Lab Sample Code : CLAB/JVS/20/00759
Type of Industry : Local Body
Industry Code : -
Sample Collection Date : 10/11/20 Sample Collected By : Ajitkumar Tukaram Deshmukh
Sample Acceptance Date : 12/11/20

SL.No	Parameter	Instance	Results
1	BOD	1	20.0 mg/lit
2	COD	1	80.0 mg/lit
3	Copper	1	- mg/lit
4	Lead	1	- mg/lit
5	Mercury	1	0.004 mg/lit
6	Nickel	1	- mg/lit
7	Oil-Grease	1	- mg/lit
8	PercentageNa	1	67.14 %
9	pH	1	- 7.1
10	Phosphate	1	- mg/lit
11	SuspendedSolids	1	18.0 mg/lit
12	TKN	1	- mg/lit
13	Total Chromium	1	- mg/lit
14	Zinc	1	- mg/lit

Inlet Vasova STP

[Signature]

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Central Lab - Mahape
ANALYSIS REPORT

Sample Id : SROMB4/JVS/20/02170 Date : 24/11/20
Industry Name : Lab Sample Code : CLAB/JVS/20/00760
Type of Industry : MCGM
Industry Code : null
Sample Collection Date : 10/11/20 Sample Collected By : Shivanand Venkatrao Baswade
Sample Acceptance Date : 12/11/20

SL.No	Parameter	Instance	Results
1	BOD	1	145.0 mg/lit
2	COD	1	404.0 mg/lit
3	Copper	1	- mg/lit
4	Lead	1	- mg/lit
5	Mercury	1	0.004 mg/lit
6	Nickel	1	- mg/lit
7	Oil-Grease	1	- mg/lit
8	PercentageNa	1	76.35 %
9	pH	1	- 6.8
10	Phosphate	1	- mg/lit
11	SuspendedSolids	1	30.0 mg/lit
12	TKN	1	- mg/lit
13	Total Chromium	1	- mg/lit
14	Zinc	1	- mg/lit

*Charokop STP
MCGM Charokop.
Inlet.*

[Signature]

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**Central Lab - Mahape
ANALYSIS REPORT**

Sample Id : SROMB2/JVS/20/03960 Date : 24/11/20
Industry Name : Lab Sample Code : CLAB/JVS/20/00768
Type of Industry : STP at Bandra, Mumbai.
Industry Code : null Sample Collected By : Mr. Ashok G. Jadhav
Sample Collection Date : 10/11/20 Sample Acceptance Date : 12/11/20

Bandra STP Inlet.

SL.No	Parameter	Instance	Results
1	BOD	1	90.0 mg/lit
2	COD	1	228.0 mg/lit
3	Copper	1	- mg/lit
4	Lead	1	- mg/lit
5	Mercury	1	0.002 mg/lit
6	Nickel	1	- mg/lit
7	Oil-Grease	1	- mg/lit
8	PercentageNa	1	55.77 %
9	pH	1	6.9
10	Phosphate	1	- mg/lit
11	SuspendedSolids	1	68.0 mg/lit
12	TKN	1	- mg/lit
13	Total Chromium	1	- mg/lit
14	Zinc	1	- mg/lit

[Signature]

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**Central Lab - Mahape
ANALYSIS REPORT**

Sample Id : SROMB4/JVS/20/02173 Date : 24/11/20
Industry Name : Lab Sample Code : CLAB/JVS/20/00769
Type of Industry : MCGM
Industry Code : - Sample Collected By : Shivanand Venkatrao Baswade
Sample Collection Date : 10/11/20 Sample Acceptance Date : 12/11/20

Malad STP of MCGM outlet.

SL.No	Parameter	Instance	Results
1	BOD	1	135.0 mg/lit
2	COD	1	420.0 mg/lit
3	Copper	1	- mg/lit
4	Lead	1	- mg/lit
5	Mercury	1	0.001 mg/lit
6	Nickel	1	- mg/lit
7	Oil-Grease	1	- mg/lit
8	PercentageNa	1	54.96 %
9	pH	1	6.8
10	Phosphate	1	- mg/lit
11	SuspendedSolids	1	110.0 mg/lit
12	TKN	1	- mg/lit
13	Total Chromium	1	- mg/lit
14	Zinc	1	- mg/lit

[Signature]

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Nirmal Bhavan, Plot No3, P-3 TTC MIDC, Sheel-Mahape Road, Mahape

Central Lab - Mahape
ANALYSIS REPORT

Sample Id : SROMB2/JVS/20/03961 Date : 24/11/20
Industry Name : Lab Sample Code : CLAB/JVS/20/00771
Type of Industry : STP at Bandra, Mumbai
Industry Code : null Sample Collected By : Mr. Ashok G. Jadhav
Sample Collection Date : 10/11/20 Sample Acceptance Date : 12/11/20

Bandra STP outlet,

SL.No	Parameter	Instance	Results
1	BOD	1	130.0 mg/lit
2	COD	1	252.0 mg/lit
3	Copper	1	- mg/lit
4	Lead	1	- mg/lit
5	Mercury	1	0.003 mg/lit
6	Nickel	1	- mg/lit
7	Oil-Grease	1	- mg/lit
8	PercentageNa	1	57.25 %
9	pH	1	6.9
10	Phosphate	1	- mg/lit
11	SuspendedSolids	1	68.0 mg/lit
12	TKN	1	18.5 mg/lit
13	Total Chromium	1	- mg/lit
14	Zinc	1	- mg/lit

19/11/20

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Nirmal Bhavan, Plot No3, P-3 TTC MIDC, Sheel-Mahape Road, Mahape

Central Lab - Mahape
ANALYSIS REPORT

Sample Id : SROMB3/JVS/20/04811 Date : 24/11/20
Industry Name : Lab Sample Code : CLAB/JVS/20/00776
Type of Industry : STP
Industry Code : null Sample Collected By : Madhukar Igave
Sample Collection Date : 10/11/20 Sample Acceptance Date : 12/11/20

Cihadkoper STP Inlet.

SL.No	Parameter	Instance	Results
1	BOD	1	40.0 mg/lit
2	COD	1	188.0 mg/lit
3	Copper	1	- mg/lit
4	Lead	1	- mg/lit
5	Mercury	1	0.004 mg/lit
6	Nickel	1	- mg/lit
7	Oil-Grease	1	- mg/lit
8	PercentageNa	1	69.74 %
9	pH	1	6.9
10	Phosphate	1	- mg/lit
11	SuspendedSolids	1	30.0 mg/lit
12	TKN	1	18.5 mg/lit
13	Total Chromium	1	- mg/lit
14	Zinc	1	- mg/lit

19/11/20

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Nirmal Bhavan, Plot No3, P-3 TTC MIDC, Sheel-Mahape Road, Mahape

Central Lab - Mahape
ANALYSIS REPORT

Sample Id : SROMB3/JVS/20/04812 Date : 24/11/20
Industry Name : Lab Sample Code : CLAB/JVS/20/00777
Type of Industry : STP Sample Collected By : Madhukar Igave
Industry Code : null Sample Acceptance Date : 12/11/20
Sample Collection Date : 10/11/20

*Chattkopar STP
Lagoon - 4 - outlet.*

SL.No	Parameter	Instance	Results
1	BOD	1	16.0 mg/lit
2	COD	1	80.0 mg/lit
3	Copper	1	- mg/lit
4	Lead	1	- mg/lit
5	Mercury	1	0.001 mg/lit
6	Nickel	1	- mg/lit
7	Oil-Grease	1	- mg/lit
8	PercentageNa	1	66.74 %
9	pH	1	7.0
10	Phosphate	1	- mg/lit
11	SuspendedSolids	1	12.0 mg/lit
12	TKN	1	19.0 mg/lit
13	Total Chromium	1	- mg/lit
14	Zinc	1	- mg/lit

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Nirmal Bhavan, Plot No3, P-3 TTC MIDC, Sheel-Mahape Road, Mahape

Central Lab - Mahape
ANALYSIS REPORT

Sample Id : SROMB3/JVS/20/04813 Date : 24/11/20
Industry Name : Lab Sample Code : CLAB/JVS/20/00778
Type of Industry : STP Sample Collected By : Madhukar Igave
Industry Code : null Sample Acceptance Date : 12/11/20
Sample Collection Date : 10/11/20

*Chattkopar STP
Lagoon 3 outlet.*

SL.No	Parameter	Instance	Results
1	BOD	1	14.0 mg/lit
2	COD	1	72.0 mg/lit
3	Copper	1	- mg/lit
4	Lead	1	- mg/lit
5	Mercury	1	0.002 mg/lit
6	Nickel	1	- mg/lit
7	Oil-Grease	1	- mg/lit
8	PercentageNa	1	64.88 %
9	pH	1	7.0
10	Phosphate	1	- mg/lit
11	SuspendedSolids	1	24.0 mg/lit
12	TKN	1	17.9 mg/lit
13	Total Chromium	1	- mg/lit
14	Zinc	1	- mg/lit

19/11/20

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Nirmal Bhavan, Plot No3, P-3 TTC MIDC, Sheel-Mahape Road, Mahape

Central Lab - Mahape
ANALYSIS REPORT

Sample Id : SROMB3/JVS/20/04816 Date : 24/11/20
Industry Name : Lab Sample Code : CLAB/JVS/20/00781
Type of Industry : STP Sample Collected By : Madhukar Igave
Industry Code : null Sample Acceptance Date : 12/11/20
Sample Collection Date : 10/11/20

*Bhandary STP
Lagoon outlet*

SL.No	Parameter	Instance	Results
1	BOD	1	22.0 mg/lit
2	COD	1	92.0 mg/lit
3	Copper	1	- mg/lit
4	Lead	1	- mg/lit
5	Mercury	1	0.001 mg/lit
6	Nickel	1	- mg/lit
7	Oil-Grease	1	- mg/lit
8	PercentageNa	1	53.84 %
9	pH	1	7.0
10	Phosphate	1	- mg/lit
11	SuspendedSolids	1	14.0 mg/lit
12	TKN	1	29.7 mg/lit
13	Total Chromium	1	- mg/lit
14	Zinc	1	- mg/lit

19/11/20

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Nirmal Bhavan, Plot No3, P-3 TTC MIDC, Sheel-Mahape Road, Mahape

Central Lab - Mahape
ANALYSIS REPORT

Sample Id : SROMB3/JVS/20/04817 Date : 24/11/20
Industry Name : Lab Sample Code : CLAB/JVS/20/00783
Type of Industry : STP Sample Collected By : Madhukar Igave
Industry Code : null Sample Acceptance Date : 12/11/20
Sample Collection Date : 10/11/20

*Bhandary STP
Lagoon-2 outlet*

SL.No	Parameter	Instance	Results
1	BOD	1	28.0 mg/lit
2	COD	1	84.0 mg/lit
3	Copper	1	- mg/lit
4	Lead	1	- mg/lit
5	Mercury	1	0.001 mg/lit
6	Nickel	1	- mg/lit
7	Oil-Grease	1	- mg/lit
8	PercentageNa	1	54.48 %
9	pH	1	6.9
10	Phosphate	1	- mg/lit
11	SuspendedSolids	1	24.0 mg/lit
12	TKN	1	26.3 mg/lit
13	Total Chromium	1	- mg/lit
14	Zinc	1	- mg/lit

19/11/20

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Nirmal Bhavan, Plot No3, P-3 TTC MIDC, Sheel-Mahape Road, Mahape

**Central Lab - Mahape
ANALYSIS REPORT**

Sample Id
Industry Name
Type of Industry
Industry Code
Sample Collection Date

: SROMB1/JVS/20/01848
:
: STP
: null
: 11/11/20

Date
Lab Sample Code

: 24/11/20
: CLAB/JVS/20/00786

Sample Collected By
Sample Acceptance Date

: Sandeep R. Patil
: 12/11/20

woral STP outlet.

SL.No	Parameter	Instance	Results
1	BOD	1	125.0 mg/lit
2	COD	1	236.0 mg/lit
3	Copper	1	~ mg/lit
4	Lead	1	~ mg/lit
5	Mercury	1	0.003 mg/lit
6	Nickel	1	~ mg/lit
7	Oil-Grease	1	~ mg/lit
8	PercentageNa	1	72.10 %
9	pH	1	7.1
10	Phosphate	1	~ mg/lit
11	SuspendedSolids	1	38.0 mg/lit
12	TKN	1	~ mg/lit
13	Total Chromium	1	~ mg/lit
14	Zinc	1	~ mg/lit

Sandeep R. Patil

MAHARASHTRA POLLUTION CONTROL BOARD



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Nirmal Bhavan, Plot No3, P-3 TTC MIDC, Sheel-Mahape Road, Mahape

**Central Lab - Mahape
ANALYSIS REPORT**

Sample Id
Industry Name
Type of Industry
Industry Code
Sample Collection Date

: SROMB1/JVS/20/01849
:
: STP
: null
: 11/11/20

Date
Lab Sample Code

: 24/11/20
: CLAB/JVS/20/00787

Sample Collected By
Sample Acceptance Date

: Sandeep R. Patil
: 12/11/20

Colaba STP Outlet.

SL.No	Parameter	Instance	Results
1	BOD	1	150.0 mg/lit
2	COD	1	248.0 mg/lit
3	Copper	1	~ mg/lit
4	Lead	1	~ mg/lit
5	Mercury	1	0.013 mg/lit
6	Nickel	1	~ mg/lit
7	Oil-Grease	1	~ mg/lit
8	PercentageNa	1	74.20 %
9	pH	1	6.9
10	Phosphate	1	~ mg/lit
11	SuspendedSolids	1	38.0 mg/lit
12	TKN	1	~ mg/lit
13	Total Chromium	1	~ mg/lit
14	Zinc	1	~ mg/lit

Sandeep R. Patil

MAHARASHTRA POLLUTION CONTROL BOARD



Phone : 2267195032
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Nirmal Bhavan, Plot No3, P-3 TTC MIDC, Sheel-Mahape Road, Mahape

Central Lab - Mahape
ANALYSIS REPORT

Sample Id : SROMB1/JVS/20/01850 Date : 24/11/20
Industry Name : Lab Sample Code : CLAB/JVS/20/00788
Type of Industry : STP
Industry Code : null
Sample Collection Date : 11/11/20 Sample Collected By : Sandeep R. Patil
Sample Acceptance Date : 12/11/20

Colaba STP outlet.

SL.No	Parameter	Instance	Results
1	BOD	1	16.0 mg/lit
2	COD	1	64.0 mg/lit
3	Copper	1	- mg/lit
4	Lead	1	- mg/lit
5	Mercury	1	0.000 mg/lit
6	Nickel	1	- mg/lit
7	Oil-Grease	1	- mg/lit
8	PercentageNa	1	80.74 %
9	pH	1	7.1
10	Phosphate	1	- mg/lit
11	SuspendedSolids	1	12.0 mg/lit
12	TKN	1	- mg/lit
13	Total Chromium	1	- mg/lit
14	Zinc	1	- mg/lit

19/Jan